[SHRI HARINATHA MISRA in the Chair]

MR. CHAIRMAN: Papers to be laid.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF SHIPPING DEVELOP-MENT FUND COMMITTEE FOR 1979-80, REVIEW AND ANNUAL REPORT OF CEN-TRAL INLAND WATER TRANSPORT COR-PORATION LTD., CALCUTTA FOR 1979-80 AND ANNUAL ACCOUNTS OF MORMUGAO PORT TRUST FOR 1979-80

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN-DRA PATIL): I beg to lay on the Table:---

(1) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1979-80 along with the Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-1790/81].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1791/81].

(3) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, for the year 1979-80 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-1792/81]. REVIEWS AND ANNUAL REPORTS FOR 1979-80 OF BHARAT OPHTHALMIC GLASS LTD., DURGAPUR, HEAVY ENGINEERING CORPORATION LTD., RANCHI, SCOOTERS INDIA LTD., LUCKNOW, BHARAT HEAVY PLATE AND VESSELS LTD., VISAKHAPAT-NAM ETC., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): On behalf of Shri † Charanjit Chanana, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1793/81).

(b) (i) Review by the Govern- (ment on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.. [*Placed in Library. See* No. LT-1794/81].

(c) (i) Statement regarding Review by the Government on the working of the Scooters India Limited Lucknow, for the year . 1979-80.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1979-80 along with the Audited Accounts and the com-

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